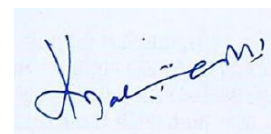


REVISED FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PRASHANTI LAND DEVELOPERS PVT. LTD.

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016)

Sr.No	Particulars	
1	Name of the corporate debtor along with CIN/LLP No.	Name--Prashanti Land Developers Private Limited CIN -U45200MH2005PTC157848
2	Address of the registered office	G-2/3, Gujlaxmi Apartments, Off Ram Mandir Road, Babhai Naka Borivali (West), Mumbai - 400092, Maharashtra
3	URL of website	The Company does not have its own website
4	Details of place where majority of fixed assets are located	Kandivali West, Mumbai. Development rights in property arising out of the Development Agreement entered and executed by and between the Corporate Debtor and Jinku Co-operative Housing Society Limited.
5	Installed capacity of main products/services	Not Applicable
6	Quantity and value of main products/services sold in last financial year	Information can be sought by sending request to cirp.prashanti@gmail.com
7	Number of employees/workmen	There is no employee/workmen known to be there as on CIRP Commencement date
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought by sending request to cirp.prashanti@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be sought by sending request to cirp.prashanti@gmail.com
10	Last date for receipt of expression of interest	5 th June, 2024 (Original date 12 th May, 2024)
11	Date of issue of provisional list of prospective resolution applicants	15 th June, 2024 (Original date 22 nd May, 2024)
12	Last date for submission of objections to provisional list	20 th June, 2024 (Original date 27 th May, 2024)
13	Date of issue of final list of prospective resolution applicants	30 th June, 2024 (Original date 7 th June, 2024)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	5 th July, 2024 (Original date 12 th June, 2024)
15	Last date for submission of resolution plans	4 th August, 2024 (Original date 12 th July, 2024)
16	Process email id to submit EOI	cirp.prashanti@gmail.com

1



Date: 22nd May, 2024

Place: Mumbai

Primus Insolvency Resolution & Valuation Pvt. Ltd.

Interim Resolution Professional

IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002

Authorised Director, Krishna Gopal Ratanlal Maheshwari